

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 17TH day of *DECEMBER, 2019*.

ORIGINAL APPLICATION NO. 330/1363/2012

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Anokhey Lal, S/o Sri Ganga Sahai Resident of Village – Dhak Nagla Post – Naraura, District: Bulandshahr.
.....Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Communication, Department of Post, Govt of India, New Delhi.
2. Chief Post Master General, U.P. at Lucknow
3. The Post Master General, Agra Region, Agra.
4. Senior Superintendent of Post Offices Bulandshahr Division, Bulandshahr.
.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Praveen Shukla

ORDER

List revised.

2. None present for the applicant. Shri Praveen Shukla, Advocate for the respondents is present.
3. It appears that applicant has lost interest in pursuing this OA.
4. Accordingly, Original Application is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..